

### टेलीफोन अपरेटरों के विरुद्ध भ्रष्टा- चार के आरोप

826. श्री विजय कुमार यादव : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि टेलीफोन अपरेटर स्थानीय तथा दूरगामी टेलीफोन मिलाने में बड़े पैमाने पर भ्रष्टाचार करने लगे हैं;

(ख) क्या यह भी सच है कि इस भ्रष्टाचार के कारण बिहार में नालन्दा जिले के बिहार शरीफ के टेलीफोन धारकों को अत्याधिक कठिनाई का सामना करना पड़ रहा है तथा काफी नुकसान उठाना पड़ रहा है; और

(ग) यदि हां, तो क्या सरकार इस समस्या का समाधान करने के लिये एक विशेष जांच दस्ते की नियुक्ति करने पर विचार कर रही है जो टेलीफोन धारकों के सहयोग से जांच करे और भ्रष्टाचार को रोके ?

संचार मंत्रालय में राज्य मंत्री (श्री कर्तिक उरांव) : (क) से (ग) काल मिलाने में भ्रष्टाचार करने के कुछ मामलों की जानकारी मिली थी और जिस के लिये समुचित निवारक कार्यवाही कर दी गई है। इस के अलावा, पर्यवेक्षण कठोर कर दिया गया है तथा बिहार दूर संचार सर्किल में भ्रष्टाचार पर नजर रखने तथा उस को रोकने के लिये दो अधिकारियों का एक विशेष दस्ता नियुक्त किया जा रहा है।

### Cyclonic storm and loss caused in Andhra Pradesh

827. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a cyclonic storm has hit adversely Andhra Pradesh coast recently;

(b) if so, the details of the loss—both human and of property as a result thereof;

(c) the steps taken by Government to save the lives of the public in coastal areas and the extent to which Government was successful in saving the lives of the people; and

(d) the steps proposed to be taken on such future occasions?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. According to the information received from the Government of Andhra Pradesh, there was a depression in the Bay of Bengal on the 17th and the 18th October, 1980 and under its influence heavy rainfall was received in the coastal districts.

(b) The extent of damage due to cyclone, is as under:—

1. Loss of life	N <sup>1</sup>
2. Estimated value of damage to Houses, Roads and Buildings, Irrigation sources	Rs. 172 28 lakhs
3. Estimated value of crop damages	66 24 lakhs

(c) and (d). The State Government have intimated that Collectors of the coastal districts had been alerted in advance to take all necessary precautionary measures. Control Rooms were opened round the clock at the State, District and Divisional Headquarters for receipt of weather warnings etc. People in the low lying and vulnerable areas were evacuated and shifted to safer places. The State Government have sanctioned Rs. 4.00 lakhs to the Collectors for sanction of gratuitous relief for loss of houses etc. in deserving cases.

There are standing instructions to the Collectors to follow the provisions contained in the cyclone contingency plan of action for taking all precautionary measures and also post cyclone measures.